

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-23/2005/3055 /A

From :- Smti Pronita Morang,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Dipankar Bora,
District & Sessions Judge,
Dima Hasao.

Dated Guwahati, 15th May, 2025.

Sub:- **Casual leave.**

Ref:- Your Letter No.DJ/DH/I-1/2025/984/Estt., dated 06.05.2025.

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 13.05.2025, along with station leave permission from the evening of 09.05.2025 till the morning of 14.05.2025**, as prayed for. The next senior most Judicial Officer available at the station shall remain in charge of your Court and Office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-23/2005/ 3056 /A, dated 15.5.2025

Copy to:

- ✓ 1. The Project Manager, Gauhati High Court.

@
15.05.25

JT. REGISTRAR (VIGILANCE)

[Signature]
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